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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 95/(MAH)/2015  
CA No. 22/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
Celadon Real Estate Advisors Pvt. Ltd. & Anr.

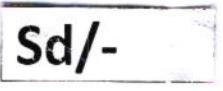
SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Deep Morobia i/b Zait S. Ansari & Associates	Advocates for Respondent No. 2	
2.	Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	

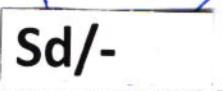
ORDER

CA 22/2017 in TCP 95/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 22.12.2017.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)